

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) NO.242/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Vedant Power Projects Pvt Ltd & 3 Ors. | |
| Under Section | | 230-232 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1 N. GURUMURTHY, FCA Petitioners.
Partner of Maroti &
Associates.

N. Gurumurthy
24/07/2017

24 07 2017- CA(CAA)No.242/KB/2014 – Vedant Power Projects Pvt. Ltd. & 3 Ors.

ORDER

Ld. FCA on behalf of the petitioner(s) is present.

Heard the petitioner.

Order is reserved.

MANORAMA KUMARI
MEMBER(J)